

FORM A PUBLIC ANNOUNCEMENT <i>(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)</i>	
FOR THE ATTENTION OF THE STAKEHOLDERS OF DONGAH GEOLOGICAL ENGINEERING INDIA PRIVATE LIMITED.	
RELEVANT PARTICULARS	
1. Name of corporate person	Dongah Geological Engineering India Private Limited.
2. Date of incorporation of corporate person	19-04-2006
3. Authority under which corporate person is incorporated / registered	ROC-Delhi
4. Corporate identity number / limited liability identity number of corporate person	U45208HR2006PTC044649
5. Address of the registered office and principal office (if any) of corporate person	Flat No.003, Uppar Ground Floor, Parvesh Residency, Rajendra Park, Gurgaon HR 122002 IN
6. Liquidation commencement date of corporate person	31-01-2022
7. Name, address, email address, telephone number and the registration number of the liquidator	Vikram Singh Rathore B-138 Vinoba Bhawe Nagar, Amrapali Marg, Vaishali, Jaipur, 302021 Vikram.nimbli@gmail.com Mobile: 8696934073 Regn. No. IBBI/IPA-003/IPA-ICAI/N/00203/2018-19/12361
8. Last date for submission of claims	02-03-2022

Notice is hereby given that the Dongah Geological Engineering India Private Limited has commenced voluntary liquidation on 31-01-2022.

The stakeholders of Dongah Geological Engineering India Private Limited are hereby called upon to submit a proof of their claims, on or before 02-03-2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Vikram Singh Rathore
Date and Place: Jaipur, February 1, 2022